

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1028 of 2019

IN THE MATTER OF:

Bangalore Land and Homes Ltd. & Anr.

....Appellants

Vs.

Milestone Trusteeship Services Pvt. Ltd. & Anr.

....Respondents

Present:

For Appellants: Mr. Abhijeet Sinha, Mr. Arjun Krishnan and Mrs. Khushboo Mittal, Advocates

For Respondents: Mr. M.A. Venkata Subramanian, Advocate for R-2/RP.

O R D E R

10.02.2020: At request of the Appellant side, the matter is adjourned to **26th February, 2020** at **12.30 P.M.** under the caption 'For Hearing'.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/rr